

Before the Hon'ble National Green Tribunal  
Principal Bench, New Delhi

Original Application No.114/2025

IN THE MATTER OF

"Sushil Kumar Versus Union Territory of  
Jammu and Kashmir & Ors."

Interim Report with request to grant further time to file final report on behalf of Joint Committee constituted in pursuant to Hon'ble National Green Tribunal, order dated 25-03-2025 passed in OA No. 114/2025 titled "Sushil Kumar Versus Union Territory of Jammu and Kashmir & Ors". Inspection conducted on 17-06-2025 in district Jammu and 23-06-2025 in district Kathua and Samba.

**Background:**

That the Hon'ble National Green Tribunal vide Order dated 25-03-2025 in OA No.114/2025 directed as follows:-

7. ***"Having regard to the seriousness of the allegation made in the original application, we form a joint committee comprising of the representative of the Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, State Pollution Control Board (SPCB), RO, MoEF&CC, Chandigarh and District Magistrate, District Jammu who will act as a nodal agency. Committee will visit the site, ascertain the correctness of the allegation made by the applicant and the extent of illegal dredging in the river bed by respondent/project proponent and submit action taken report before the Tribunal within eight weeks.***

8. A copy of this order be forwarded to members of the joint committee

  
District Magistrate  
Jammu

by email for compliance."

Interim Report:

In compliance to the directions of the Hon'ble NGT, the Joint Committee conducted site inspections in the Districts of Jammu, Kathua and Samba as per the details given below:

1. Jammu District:

On 17-06-2025, the joint committee comprising of the following officers conducted the site inspection at different locations along River Tawi in Jammu District at Sidhra, Surya Chack:

- i. Sh. Sachin Kumar Vaishya, IAS  
District Magistrate,  
Jammu.
- ii. Sh. Ghansham Singh, JKAS  
Member Secretary,  
J&K Pollution Control Committee,  
Jammu.
- iii. Sh. Khursid Alam Khan,  
Regional Officer,  
MoEF&CC, Jammu.
- iv. Miss. Anmol Rathore, IAS(Probationer)
- v. Sh. Paramdeep Singh, JKAS  
Tehsildar, Jammu.
- vi. Sh. Varinder Singh,  
District Mineral Officer,  
Jammu.

2. District Kathua:

On 23-06-2025, following members of the Joint Committee conducted site inspections at different locations along River Ujh and Tarnah Nallah in District Kathua.

- i. Sh. Ghansham Singh, JKAS  
Member Secretary,  
J&K Pollution Control Committee,  
Jammu.

  
District Magistrate  
Jammu

- ii. Sh. Narender Sharma, Director/Scientist'  
Regional Director.  
Central Pollution Control Board,  
Chandigarh.
- iii. Sh. Khursid Alam Khan,  
Regional Officer, MoEF&CC,  
Jammu.
- iv. Sh. Vishaw Partap Singh Charak, JKAS  
ADM, Kathua.
- v. Sh. Vikram Kumar, JKAS  
Tehsildar, Kathua.
- vi. Vishal Dogra,  
District Mineral Officer,  
Kathua.
- vii. Sh. Anupam Kaul,  
Divisional Officer,  
Pollution Control Committee,  
Kathua
- viii. Sh. Subash Chander  
Naib Tehsildar, Kathua, along with Revenue Team.

### 3. District Samba:

On 23-06-2025, following members of the Joint Committee conducted site inspections at different locations at Nonath (Ghagwal), Sarore in District Samba.

- i. Sh. GhanSham Singh, JKAS  
Member Secretary,  
I&KPCC, Jammu.
- ii. Sh. Narender Sharma, Director/Scientist'F',  
Regional Director,  
Central Pollution Control Board,  
Chandigarh.
- iii. Sh. Khursid Alam Khan,  
Regional Officer, MoEF&CC,  
Jammu.
- iv. Sh. Kawaljeet Singh Bali, JKAS  
SDM, Ghagwat.

  
District Magistrate  
Jammu

- v. Sh. Shakeel Ahmad Shan, JKAS  
Tehsildar, Ghagwal.
- vi. Sh. Mohd. Sarfraj Khan,  
District Mineral Officer,  
Samba.

That after conducting the site inspections and interacting with the locals as also the stakeholder departments, the District Mineral Officers of the concerned Districts were advised to share details of the Short Term Permits (STPs)/Disposal Permits issued by the Geology and Mining Department to the NHAI and other executing agencies for dredging and desilting in their respective Districts during the last 5 years along with number and date of the permit, number of the permits issued and name of the executing agencies to which the permit have been issued besides, the DPRs of the same as also the details of illegal mining, if any, reported in their respective Districts. The DMO, Jammu, Kathua and Samba have furnished details and numbers of the disposal permits/STPs issued onwards 2022-23 along with quantum of material. The District wise details is briefly summarized in below mentioned table:-

S. No	Name of the District	Name of the Authority/ Department authorizing issuance of disposal Permit	Number of the Disposal Permit issued w.e.f 202-23 to 2025-26	Type of mineral for which DP was issued
1)	Jammu	Directorate of Geology and Mining Department, J&K	10	RBM (dredged)
2)	Samba	Directorate of Geology and Mining Department, J&K	09	Sand and RBM
3)	Kathua	Directorate of Geology and Mining Department, J&K	10	RBM (dredged)

  
District Magistrate  
Jammu

Some more record is required to be obtained from the concerned departments besides DPs issued by the DPIOs need to be scrutinized and cross checked with the ground situation for submission of final report which requires more time. Photographs of the Joint Committee visit are enclosed herewith as Annexure-A for kind perusal of the Hon'ble bench.

Accordingly, interim report of the Joint Committee is submitted with the request to grant two months more time for submission of final report.

**Prayer:**

In the premises, it is therefore respectfully prayed that the report may kindly be taken on record before the Hon'ble National Green Tribunal for consideration.

  
(Deputy Commissioner)  
Jammu



NGT Appointed Committee Visit  
Tameh Nallah, District Kathua  
23.06.2025 16:30  
82 46697 75 31335 (+4m)  
Altitude: 322m  
Unnamed Road, 184142



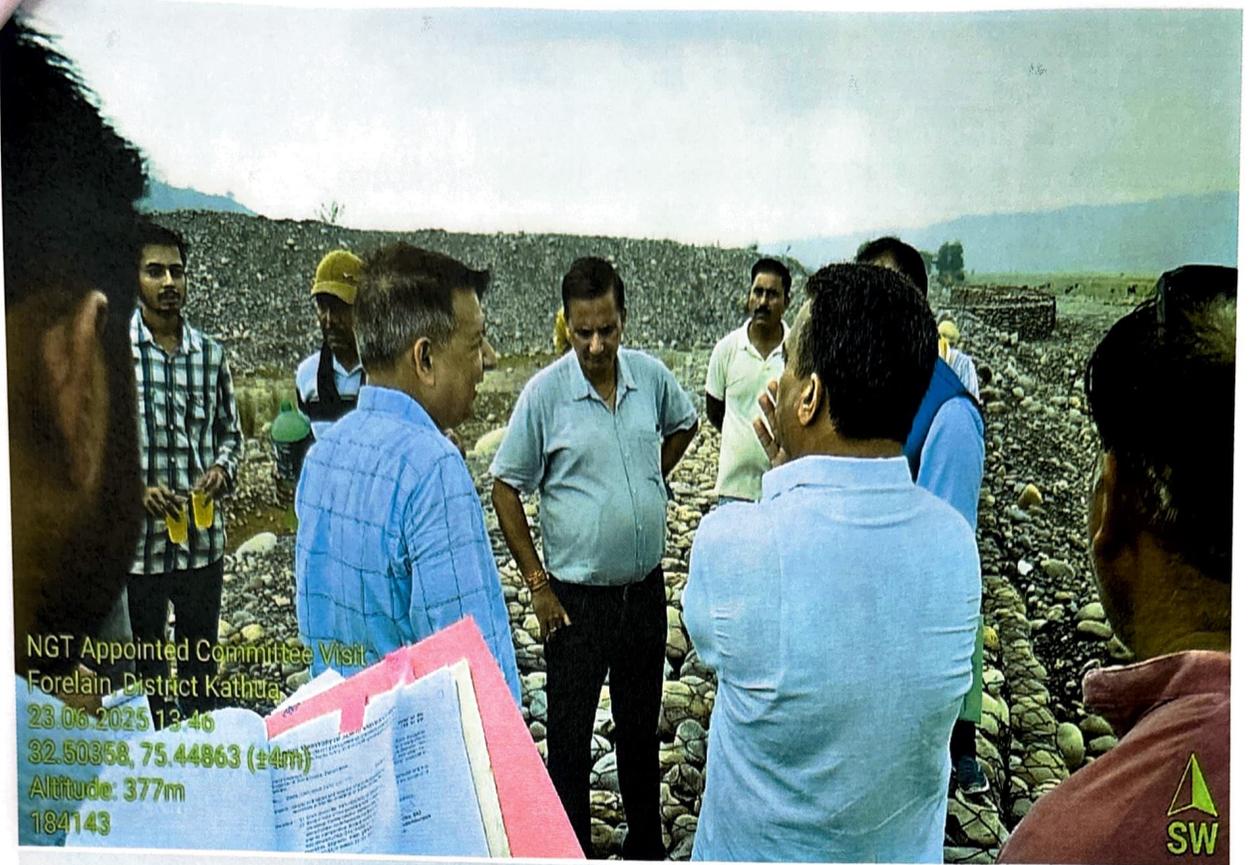
NGT Appointed Committee Visit  
Tameh Nallah, District Kathua  
23.06.2025 16:27  
82 46697 75 31408 (+3m)  
Altitude: 322m  
Unnamed Road, 184142



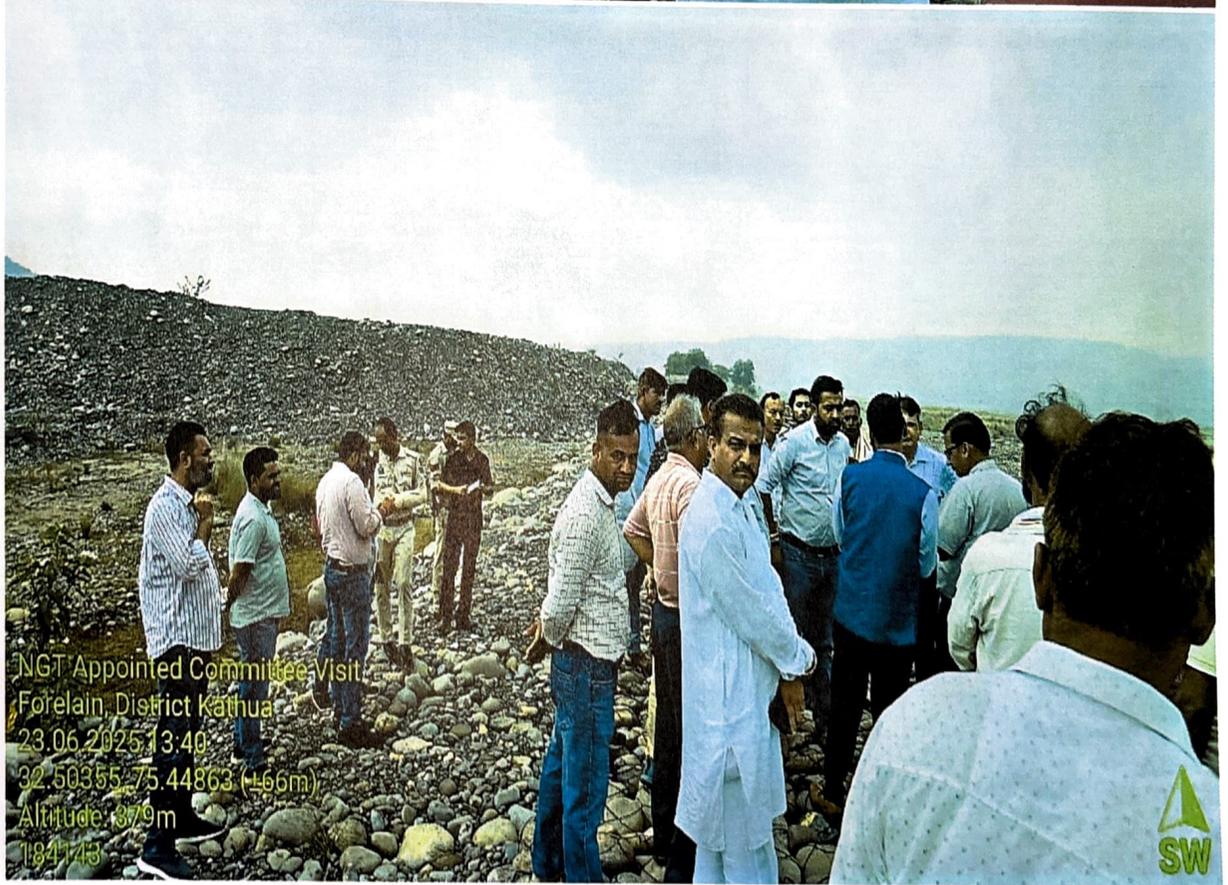
  
District Magistrate  
Jammu



  
District Magistrate  
Jammu



NGT Appointed Committee Visit  
Forelain, District Kathua  
23.06.2025 13:46  
32.50358, 75.44863 (±4m)  
Altitude: 377m  
184143



NGT Appointed Committee Visit  
Forelain, District Kathua  
23.06.2025 13:40  
32.50355, 75.44863 (±66m)  
Altitude: 379m  
184143

  
District Magistrate  
Jammu



NGT Appointed Committee Visit  
Forelain, District Kathua  
23-06-2025 13:39  
32.50355, 75.44861 (±4m)  
Altitude: 379m  
184143



NGT Appointed Committee Visit  
Forelain, District Kathua  
23-06-2025 13:38  
32.50356, 75.44858 (±5m)  
Altitude: 378m  
184143

